

SUPREME COURT OF INDIA

Re: Proposal for transfer of Mr. Justice D.S. Naidu, Judge, Kerala High Court.

The Collegium vide Minutes 22nd September, 2017 had recommended, in interest of better administration of Justice, repatriation of Mr. Justice D.S. Naidu, Judge, Kerala High Court to Telangana & Andhra Pradesh High Court.

In supersession of the above recommendation, the Collegium resolves to recommend that Mr. Justice D.S. Naidu be transferred to Bombay High Court, instead of being repatriated to his parent High Court viz. Andhra Pradesh High Court.

(Ranjan Gogoi), C.J.I.

(A.K. Sikri), J.

(S.A. Bobde), J.

(N.V.Ramana), J.

(Arun Mishra), J.

New Delhi,
January 10, 2019.